## (14)

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY - MEMBER - JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/134/ (IB)/2017

NAME OF THE PETITIONER(S)

: DECCAN EVENT MANAGEMENT PVT LTD

NAME OF THE RESPONDENT(S)

: LAND MARVEL CONSTRUCTION INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

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## **ORDER**

Counsel for Petitioner present. Mr. M. Palaniappan, one of the Directors of the Respondent Company present and submitted that the talks between the parties for settlement on compromise are in final stage. For making submission in relation to the final outcome, he prayed time. Considering the request of the Respondent, time is enlarged. Put up on **15.09.2017 at 10.30 A.M.** 

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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